

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal No(s). 161/2014

ARIF

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to file additional documents and office report)

Date : 13/03/2015 This appeal was called on for hearing today.

For Appellant(s)

Ms. Uzmi Jameel Husain, Adv.
Mr. Shakil Ahmed Syed, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Vakalatnama on behalf of the respondent has not been filed, despite that the standing counsel for the respondent - State had entered appearance on the last date. None is present rather as on date.

In the given circumstances, the appeal stands complete.

Registry to process to list the same before the Hon'ble Court, as per rules.

(RACHNA GUPTA)
Registrar